

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 112
IB-2301/(ND)/2019

IN THE MATTER OF:

M/s Logicon Engineers Pvt. Ltd.

....**Applicant**

Vs.

M/s Gold Plus Glass Industry Ltd.

....**Respondent**

Order under Section 9 of IBC.

Order delivered on 21.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

:

For the Respondent

: Mr. N.K. Kantawala, Adv.

Ms.ShrutiDutt Adv.

ORDER

Pleadings are complete. List for hearing on 25.02.2021. No further adjournment will be granted.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)